

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Prasad Properties & Investments Pvt. Ltd.

**MAIN PETITION NUMBER** : CP/1352/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/259(CHE)2024  
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**ORDER**

Ms. Arya, Ld. Counsel for the Applicant.

Shri. Anish G.K., Ld. Counsel for the Respondent.

Ld. Counsel for the Respondent accepts notice. He seeks and is granted two weeks time to file reply and serve copy on the Counsel for the Applicant.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **05.04.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs